GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1493 ANSWERED ON:03.03.2006 TELEPHONE ADALATS IN U.P. Verma Shri Ravi Prakash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there are large number of telephone disputes related cases pending in Uttar Pradesh for settlement;

(b) if so, the details thereof;

(c) the details of the telephone Adalats organised in the State during the last three years; and

(d) the number of cases disposed of in the State during the said period ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) There are 35 cases of Telephone disputes pending for settlement in various Telephone Adalats of Bharat Sanchar Nigam Limited (BSNL) in Uttar Pradesh.

(c) & (d): The details are given in the Annexure.

ANNEXURE

Details of Telephone Adalats organised in Uttar Pradesh during the last three years

Name of Year Number Number Number Number Telecom of of cases of cases of cases Circle Telephone received disposed pending Adalats off for settlement

| Uttar Pradesh (East) Telecom Circle, BSNL | 2003-04 1 2004-05 18 2005-06 (u to 31st January, 06) | 3 p 170 | 4076 5106 3620 | 4076 5106 3620 | Nil Nil Nil |
|--|---|------------|----------------------|----------------------|-------------------|
| Uttar Pradesh (West) Telecom Circle, BSNL | 2003-04 2004-05 2005-06 (upto 3 January, 06) | 86 71 | 1704 1438 945 | 1691 1425 936 | 13 13 09 |
| Total | 748 | 16889 | 16854 | 35 | |